A. Name of the Parties

1. The parties to the combination are:

   (a) JSW Steel Coated Products Limited ("JSWSCPL"); and

   (b) Asian Colour Coated Ispat Limited ("ACCIL");

JSWSCPL and ACCIL are collectively referred to as the “Parties”.

B. Type of the Combination

2. The proposed transaction contemplates the incorporation of a special purpose vehicle by JSWSCPL, which through a series of steps, will be allotted equity shares of ACCIL ("Proposed Transaction"). Through the Proposed Transaction, JSWSCPL proposes to ACCIL (together with its business operations).

C. Area of Activity of the Parties to the combination

3. JSW group through JSW Steel Limited (including JSWSCPL) is engaged in the manufacture, distribution and sale of inputs, iron and semis products, flat steel products and long steel products.

4. ACCIL is engaged in the manufacture, distribution and sale of certain flat steel products, limited to hot rolled flat steel products, cold rolled flat steel products and surface coated products.
D.  **Relevant Market**

5. The exact definition of the relevant product or geographic market may be left open as the Proposed Transaction does not give rise to any competition concern irrespective of the manner in which the markets are defined.

6. However, in line with the Commission’s decisional practice and to aid its assessment of the Proposed Transaction, the relevant markets may be defined as:

   (a) the market for manufacturing, sale and distribution of hot rolled flat steel products in India;

   (b) the market for manufacturing, sale and distribution of cold rolled flat steel products in India;

   (c) the segment for manufacturing, sale and distribution of surface coated flat steel products has been assessed at the level of the sub-segments:

      (i) the market for manufacturing, sale and distribution of galvanised and galvalume products; and

      (ii) the market for manufacturing and sale of colour coated products.